

Armed Forces as their career, if successful, to ensure that their attention is not distracted in taking N.D.A. examination whole-heartedly while at school, it has, therefore, been stipulated that their applications to other courses may not be forwarded.

12.00 hrs.

PAPERS LAID ON THE TABLE

GUJARAT NOTIFICATION UNDER MOTOR VEHICLES TAX ACT, 1958 AND GUJARAT CARRIAGE OF GOODS TAXATION ACT, 1962

AND STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table—

(1) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (3) of section 13 of the Bombay Motor Vehicles Tax Act, 1958, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(i) Notification No. GH/G/74/203/MTA/1774/4552-E published in Gujarat Government Gazette dated the 10th October, 1974.

(ii) Notification No. GH/G/74/220/MTA/1774/4552-E published in Gujarat Government Gazette dated the 24th October, 1974.

(iii) Notification No. GH/G/74/221/MTA/1774/4837-E published in Gujarat Government Gazette dated the 24th October, 1974.

(iv) Notification No. GH/G/74/227/MVA/7571/2591-E published in Gujarat Government Gazette dated the 24 October, 1974.

(v) Notification No. GH/G/74/243/MTA/2061/1927-E published in Gujarat Government Gazette dated the 23rd November, 1974.

(vi) Notification No. GH/G/74/273/MTA/1774/4552-E published in Gujarat Government Gazette dated the 9th January, 1975.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No LT-9394/75].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 31 of the Gujarat Carriage of Goods Taxation Act, 1962, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(a) Notification No. GH/G/74/204/MTA/1774/4552-E published in Gujarat Government Gazette dated the 10th October, 1974.

(b) Notification No. GH/G/74/222/MTA/1774/4837/E published in Gujarat Government Gazette dated the 24th October, 1974.

(c) Notification No. GH/G/74/242/MTA/2061/1927-E published in Gujarat Government Gazette dated the 23rd November, 1974.

(d) Notification No. GH/G/74/272/MTA/1774/4552-E published in Gujarat Government Gazette dated the 9th January, 1975.

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-9395/75]

NOTIFICATION UNDER PASSPORTS ACT, 1967

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): I beg to lay on the Table a copy of Notification No. G.S.R. 51(E) (Hindi and